

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New)
CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Tarjit Singh Bath & Ors.
V/s.
Surya Salt Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.	Aayog doshi	Advocate		Aayog
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ORDER

None present for Petitioner. Learned Advocate Mr. Aayog Doshi present for Respondent.

Respondent not filed written arguments.

List the matter on 30.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 07th day of November, 2017.